

### Pakistanis Overstaying in India

6144. SHRI ARJUN SETHI: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:—

(a) whether Government have conducted any survey regarding the persons who came from Pakistan and are staying in different States and have applied for citizenship certificates;

(b) the number of persons who have been granted citizenship during the last three years; State-wise;

(c) the number of applications pending at present and since when and the number of applications which have been rejected so far; and

(d) the criteria adopted by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). District Collectors are the competent authorities to grant citizenship under Section 5 (1) (a) of the Citizenship Act, 1955. The statistical data required is maintained by them. Information is being collected and will be laid on the Table of the House.

(d) Grant of Indian Citizenship is governed by the provisions of the Citizenship Act, 1955 and Citizenship Rules, 1956.

### Recruitment of Women in Police Forces

6145. SHRIMATI GEETA MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any guide-lines for recruitment of more women in the police forces;

(b) if so, the details thereof; and

(c) if not, whether Government propose to frame and issue such guide-lines for implementation in view of the necessity of greater number of women police personnel in the back-

ground of increasing crimes against women?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) No, Sir.

(b) Does not arise.

(c) The matter is at present under detailed examination of the Bureau of Police Research & Development and the National Police Commission.

### Closure of Industries in Bihar

6146. SHRI A. K. ROY: Will the Minister of INDUSTRY be pleased to state:

(a) number of industries, small, medium and big closed in Bihar in general and Chhotanagpur in particular as on 1st April, 1980;

(b) details of capital and labour made idle due to that;

(c) reasons for the closure;

(d) any proposal to open these factories;

(e) if so, when; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (f). The scope of the question is so wide and all-embracing that the time and labour involved in collecting the information are not considered commensurate with the results likely to be achieved.

### Drinking among Adivasis

6147. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a number of adivasis are in the habit of taking liquor prepared by themselves (by local people);